### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 324 OF 2017

### Dated: 2<sup>nd</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Damodar Valley Corporation ....Appellant(s) Vs. West Bengal State Electricity Distribution Company Ltd. & Ors. ....Respondent(s)

Counsel for the Appellant(s) :

Mr. M.G. Ramachandran Mr. Shubham Arya

# <u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 13.12.2017. Dasti, in addition, is permitted.

List the matter on <u>13.12.2017</u>. Tag to Appeal No. 181 of 2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vg